

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 7/2016 and I.A.Nos. .../2016 in
Civil Appeal No. 4437/2009

M.P.STATE ROAD TRANSPORT CORP.

Appellant(s)

VERSUS

MANOJ KUMAR & ANR.

Respondent(s)

(With appln(s) for permission to file impleadment, for
modification, exemption from filing O.T. and office report)

Date : 21/10/2016 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

For Parties

Mr. Mishra Saurabh, Adv.
Mr. Ankit Kr. Lal, Adv.
M/s. J. S. Wad & Co.

Mr. Sunil Singh Parihar, Adv.
Mr. Prashant Kumar, Adv.

Mrs. K. Sarada Devi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, the interlocutory applications stand
dismissed as withdrawn.

(Nidhi Ahuja)
Court Master

(Mala Kumari Sharma)
Court Master